

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-105
IB-776/ND/2022
New IA525/2024

IN THE MATTER OF:

Chants Events and Promotions Pvt. Ltd.

.....Applicant

Vs.

Heaven Ahead Voyage Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 08.02.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA525/2024:-

This is a progress report filed by the IRP for the period 09.12.2023 to 31.01.2024. None appears on behalf of the Applicant at the time of hearing. We have, however, perused the progress report. The progress report for the period 09.12.2023 to 31.01.2024 is taken on record with just exceptions. With these observations, the present IA is **disposed off**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)